

Annexure-3

Name of the corporate debtor: DBG Leasing And Housing Limited; Date of commencement of CIRP: 16/11/2022; List of creditors as on: 07/12/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|--------------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Asset Care and Reconstruction Enterprise Limited (ACRE) | 30-Nov-22 | 11,35,02,56,404.00 | 38324720.00 | Takeover of Secured debt from Banks and Lenders | 38,324,720.00 | - | No | 66.69% | Nil | Nil | 11,311,931,684.00 | Nil | Security offered to them is part of consortium and will be distributed amongst them on prorata basis of claimed amount. Further their claim amount will be reduced if IRP/RP received separate claim from other consortium members against the same security. |